

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 189 of 2017 (SZ)**

**Applicant(s)**  
R. Gokul Raj,  
Thiruvallur

Vs.

**Respondent(s)**  
The Government of Tamil Nadu,  
Rep. by its Secretary,  
Department of Environment and Forest,  
Chennai and 7 others.

**Legal Practitioners for Applicant(s)**  
Mr. R. Gokul Raj,  
Party-in-person

**Legal practitioners for respondent(s)**  
M/s M.K. Subramanian, E. Manoharan  
and P. Velmani for R1, R2 and R3, R8  
Mrs. H. Yasmeen Ali for R4 and R5  
Mr. P. Srinivas for R7

Note of the Registry	Orders of the Registrar
Order No.	Date: 02.11.2017  Applicant & counsel not present. R6 counsel present. R6 reply filed. R1 to R5 & R8 call on 16.11.2017.  (Tmt. Meena Satheesh) Registrar